

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.425

IA/415/ND/2022 IN Appeal No.146/252/ND/2022

IN THE MATTER OF:

Dhampur Steels Private Limited & Ors.	...	Applicant
Versus		
Registrar of Companies, Ministry Of	...	Respondent
Corporate Affairs, Government Of India		

Order under Section 252.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Nitin Kaushik, Adv.
For ROC, Delhi	: Mr. Ssaaurabh Indura, Company Prosecutor
For IT Deptt.	: Mr. Prakhar Mani Tripathi, proxy Counsel for Mr. Kunal Sharma, Adv. & Ms. Zehra Khan, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV